

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.36 of 2020

IN THE MATTER OF:

Ajay Ajit Peter Kerkar

...Appellant

Versus

Sneh Sadan Traders & Agents Ltd. & ors.

...Respondents

For Appellant: None

**For Respondents: Shri Atul Sharma, Shri Nitesh Jain and Ms.
Arveena Sharma, Advocates (R-2)**

ORDER

10.02.2020 None present for the Appellant. Respondent No.2 is stated to have filed Reply. Counsel for Respondent No.3 and RP wants to file Reply. The Counsel states that he will file Reply by tomorrow, i.e. 11th February, 2020. The same may be filed. Rejoinder, if any, may be filed by 20th February, 2020.

List the Appeal 'for admission (after Notice)' on 6th March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md